

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. C.P.(IB)-4006(MB)/2019

**CORAM:**

<b>SHRI SHYAM BABU GAUTAM</b>	<b>JUSTICE P. N. DESHMUKH (Retd.)</b>
<b>HON'BLE MEMBER (T)</b>	<b>HON'BLE MEMBER (J)</b>

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2022**

**NAME OF THE PARTIES: Bharat Kumar & Company**  
**Vs.**  
**Shirt Company India Pvt. Ltd.**

**APPEARANCE :**

**FOR THE OPERATIONAL CREDITOR : Absent**

**FOR THE CORPORATE DEBTOR : Absent**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **22.11.2022** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
26.09.2022  
Sapana

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**